

... who are unable to run administration talk of snap polls. However, our party will not allow it to happen. If they can't run the government, we will do it with the help of 105 MLAs," he added. Mr Rao said that in current situa-

... but also made Police Commissioner of Bengaluru the gift to a corrupt officer by the coalition government, he said. State B.I.P president B.S. Yeddyurappa said the coalition government would not last till the

(Deve Gowda) says will go for mid-term poll, his son says let us hold village stay programme. The CM himself does not know what is happening in the coalition government," the former CM said.

### FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
M/s. BUNT SOLAR INDIA PRIVATE LIMITED, BENGALURU**

#### RELEVANT PARTICULARS

1. Name of corporate debtor	M/s. Bunt Solar India Private Limited, Bengaluru
2. Date of incorporation of corporate debtor	12th June, 2013
3. Authority under which corporate debtor is incorporated / registered	ROC, Bengaluru
4. Corporate identity number / limited liability identification number of corporate debtor	U51109KA2013PTC069667
5. Address of the registered office and principal office (if any) of corporate debtor	No. 23, 24, MM Complex, Paparreddy Palya 2nd Stage, Nagarabhavi, Bangalore- 560 072
6. Insolvency commencement date in respect of corporate debtor	14th / 21st June, 2019
7. Estimated date of closure of insolvency resolution process	10 <sup>th</sup> December, 2019 180 days from CIRP commencement date
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Gorur Narasimhamurthy Venkataraman Insolvency Professional Registration No. -IBBI/PA-003/ IP-N00075/2017-18/10585
9. Name, address, email address and the registration number of the interim resolution professional	Address: No. 8, First Floor, Behind Rameswara Temple, 4th Main, Chamarajpet, Bengaluru-560018. Mob.: +91 9341220526, E-mail: gnvmail@gmail.com
10. Address and e-mail of the interim resolution professional, as registered with the Board	Address: No. 8, First Floor, Behind Rameswara Temple, 4th Main, Chamarajpet, Bengaluru-560018. Mobile No: +91 9341220526 E-mail: gnvmail@gmail.com Mobile No: +91 9341220526
11. Last date for submission of claims	4th July, 2019
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	If any, will be given later
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	If any, will be given later
14. Relevant Forms and Details of authorized representatives are available at:	Web link: If any, will be given later Physical Address: If any, will be given later

Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench, has ordered the commencement of a Corporate Insolvency Resolution Process of the M/s. Bunt Solar India Private Limited on 14th June, 2019.

The creditors of M/s. Bunt Solar India Private Limited, are hereby called upon to submit their claims with proof on or before 4th July 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.  
Name and Signature of Interim Resolution Professional:



*(Signature)*  
Sd/- GORUR N. VENKATARAMAN,  
B.Com., LL.B., FCMA, FCMASGL,  
Insolvency Professional

Reg. No. IBBI/PA-003/IP-N00075/2017-18/10585  
No. 8, First Floor, Chamarajpet, Bengaluru-560018.

Date : 21st June 2019  
Place: Bangalore

ಪರಾರಿಯಾಗುತ್ತಿದ್ದರು. ಎಚ್‌ಎಸ್‌ಆರ್ ಲೇಔಟ್, ಬಾಣನವಾಡಿ, ಮಡವಾಳ, ಹಲಸೂರು ಸುತ್ತಮುತ್ತ ಹಲವು ಭೈಕ್ ಕಳ್ಳತನ ಮಾಡಿದ್ದಾರೆ.

### ಸ್ಯೂಟರ್ ಡಿಕ್ಲಿಯರ್‌ನಲ್ಲಿ 5.65 ಲಕ್ಷ ರೂ. ಕಳವು

ಬೆಂಗಳೂರು: ವಿಲ್ಸನ್ ಗಾರ್ಡನ್‌ನಲ್ಲಿ ಸ್ಯೂಟರ್ ಡಿಕ್ಲಿಯರ್‌ನಲ್ಲಿ 5.65 ಲಕ್ಷ ರೂ. ಕಳವು ಕಳ್ಳರು ದೋಚಿದ್ದಾರೆ. ವಿಲ್ಸನ್‌ಗಾರ್ಡನ್ ನಿವಾಸಿ ವೆಂಕಟೇಶ್ ಹಣ ಕಳೆದುಕೊಂಡವರು. ಬಾಸಗಿ ಕಂಪನಿ ಉದ್ಯೋಗಿಯಾಗಿರುವ ವೆಂಕಟೇಶ್ ವೈಯಕ್ತಿಕ ಕೆಲಸಕ್ಕಾಗಿ ಶುಕ್ರವಾರ ಮಧ್ಯಾಹ್ನ 2.15ರಲ್ಲಿ 5.65 ಲಕ್ಷ ರೂ.ಗಳನ್ನು ಬ್ಯಾಂಕ್‌ನಲ್ಲಿ ಹಾಕಿ ಸ್ಯೂಟರ್ ಡಿಕ್ಲಿಯರ್‌ನಲ್ಲಿಟ್ಟಿದ್ದರು. ಲಾಲ್‌ಬಾಗ್ ಸಮೀಪದ ಊರ್ವಶಿ ಜಂಕ್ಷನ್‌ನಲ್ಲಿ ಸ್ಯೂಟರ್ ನಿಲ್ಲಿಸಿ ಅಂಗಡಿಗೆ ತೆರಳಿದ್ದರು. ಈ ಸಂದರ್ಭದಲ್ಲಿ ಸ್ಯೂಟರ್ ಡಿಕ್ಲಿಯರ್‌ನಲ್ಲಿಟ್ಟ ಕಳ್ಳರು ಹಣವಿದ್ದ ಬ್ಯಾಂಕ್ ಲಪಟಾಯಿಸಿದ್ದಾರೆ. ಕೆಲ ಹೊತ್ತಿನ ಬಳಿಕ ವೆಂಕಟೇಶ್ ಸ್ಯೂಟರ್ ಬಳಿ ಬಂದಾಗ ಡಿಕ್ಲಿಯರ್ ತೆರೆದಿರುವುದನ್ನು ಗಮನಿಸಿದ್ದರು. ಅದರಲ್ಲಿದ್ದ ಹಣದ ಬ್ಯಾಂಕ್ ಕಳ್ಳತನವಾಗಿರುವುದು ಬೆಳಕಿಗೆ ಬಂದಿತ್ತು. ವಿಲ್ಸನ್ ಗಾರ್ಡನ್ ಪೊಲೀಸ್ ಠಾಣೆಯಲ್ಲಿ ಪ್ರಕರಣ ದಾಖಲಾಗಿದೆ.

123rd JUNE-2019

VIJAYA VAANI

ಅರುಣ್‌ಕುಮಾರ್ (26) ಎಂಬಾತನನ್ನು ಜೊರಿಯಿಂದ ಇರಿದು ಹತ್ಯೆ ಮಾಡಲಾಗಿದೆ. ಆರೋಪಿ ಅಮಿನ್ (28)ನನ್ನು ಪೊಲೀಸರು ಸಿದ್ಧಾಪುರದಲ್ಲಿ ಕೃತ್ಯ ಬಂಧಿಸಿದ್ದಾರೆ. ಆರೋಪಿ ಬಂಧನ ತಾಮಿಯಾನ ಅಂಗಡಿಯಲ್ಲಿ ಕೆಲಸ ಮಾಡುತ್ತಿದ್ದ ಅರುಣ್ ಹಾಗೂ ತಳ್ಳುಗಾಡಿಯಲ್ಲಿ ಮಿಕ್ಕಿ ರಿಪೇರಿ ಮಾಡಿಕೊಂಡಿದ್ದ ಅಮಿನ್ ನಡುವೆ ಕೆಲ ತಿಂಗಳಿಂದ ಸಣ್ಣಪುಟ್ಟ ವಿವಾದಕ್ಕೆ ಗಲಾಟೆ ನಡೆಯುತ್ತಿತ್ತು. ಗುರಾಯಿಸಿದ್ದ ಎಂಬ ಕಾರಣಕ್ಕೆ ಈ ಹಿಂದೆ ಅಮಿನ್ ಮೇಲೆ ಅರುಣ್ ಹಲ್ಲೆ ಮಾಡಿದ್ದ. ಅಲ್ಲದೆ, ತನಗೆ ಮದ್ಯ ಸೇವನೆಗೆ ಹಣ ಕೊಡುವಂತೆ ಇತ್ತೀಚೆಗೆ ಅರುಣ್ ಸೀಡಿಸುತ್ತಿದ್ದ. ಶುಕ್ರವಾರ ರಾತ್ರಿ ಅರುಣ್ ಮದ್ಯಪಾನ ಮಾಡಿ ಅಮಿನ್ ಮನೆ ಬಳಿ ಹೋಗಿ, ಆತನ ತಂದೆಯನ್ನು



ಅರುಣ್ ಬಳಿ ಪ್ರಜ್ಞೆಹೀನನಾಗಿ ಅಮಿನ್ ಅರುಣ್ ಹಾಗೂ ಆತನ ಸ್ನೇಹಿತರು ಅಮಿನ್ ಮೇಲೆ ಹಲ್ಲೆ ನಡೆಸಿದ್ದಾರೆ. ಸ್ಥಳೀಯರೊಬ್ಬರು ಜಗಳ ಬಿಡಿಸಿ ಠಾಣೆಗೆ ಕರೆದೊಯ್ಯುತ್ತಿದ್ದಾಗ ಮಾರ್ಗಮಧ್ಯೆ ಇಬ್ಬರು ಮತ್ತೆ ಜಗಳವಾಡಿದ್ದಾರೆ. ಆಗ ಅಮಿನ್ ಜೊರಿಯಿಂದ ಅರುಣ್‌ನ ಬೆನ್ನು ಎದೆ, ಹೊಟ್ಟೆಗೆ ಇರಿದಿದ್ದಾನೆ. ಗಂಭೀರವಾಗಿ ಗಾಯಗೊಂಡ ಅರುಣ್ ಸ್ಥಳದಲ್ಲೇ ಮೃತಪಟ್ಟಿದ್ದಾನೆ. ಸಿದ್ಧಾಪುರ ಪೊಲೀಸರು ಆರೋಪಿ ಅಮಿನ್‌ನನ್ನು ಬಂಧಿಸಿದ್ದಾರೆ. ಕೃತ್ಯ ಕೊಯ್ಯು ಕೊಲೆ: ಕೆಂಗೇರಿಯ ಮಾರುತಿ ಲೇಔಟ್ ನಿವಾಸಿ ರಾಜಶೇಖರ್ (50) ಎಂಬುವರ ಕತ್ಯು ಕುಯ್ಯು ಕೊಲೆ ಮಾಡಲಾಗಿದೆ. ಪೇಂಟರ್ ಆಗಿದ್ದ ರಾಜಶೇಖರ್ ಪತ್ನಿ ಹಾಗೂ ಮಕ್ಕಳಿಂದ ಪ್ರತ್ಯೇಕವಾಗಿ ವಾಸಿಸುತ್ತಿದ್ದ. ಕೆಂಗೇರಿಯ ಬಿಡಿವಿ ಲೇಔಟ್‌ನ ಪಾಳು ಮನೆವೊಂದರಲ್ಲಿ ಶುಕ್ರವಾರ ರಾತ್ರಿ ದುಷ್ಕರ್ಮಿಗಳು ಕತ್ಯು ಕೊಯ್ಯು ಹತ್ಯೆ ಮಾಡಿ ಪರಾರಿಯಾಗಿದ್ದಾರೆ. ಶವ ನೋಡಿದ ಜನ ಪೊಲೀಸರಿಗೆ ಮಾಹಿತಿ ನೀಡಿದ್ದಾರೆ.

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/s. BUNT SOLAR INDIA PRIVATE LIMITED, BENGALURU	
RELEVANT PARTICULARS	
1. Name of corporate debtor	M/s. Bunt Solar India Private Limited, Bengaluru
2. Date of incorporation of corporate debtor	12th June, 2013
3. Authority under which corporate debtor is incorporated / registered	ROC, Bengaluru
4. Corporate identity number / limited liability identification number of corporate debtor	U51109KA2013PTC069667
5. Address of the registered office and principal office (if any) of corporate debtor	No. 23, 24, MM Complex, Paparreddy Palya 2nd Stage, Nagarabhavi, Bangalore- 560 072
6. Insolvency commencement date in respect of corporate debtor	14th / 21st June, 2019
7. Estimated date of closure of insolvency resolution process	10 <sup>th</sup> December, 2019 180 days from CIRP commencement date
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Gorur Narasimhamurthy Venkataraman Insolvency Professional Registration No.-IBB/IPA-003/ IP-N00075/2017-18/10585
9. Name, address, email address and the registration number of the interim resolution professional	Address: No. 8, First Floor, Behind Rameswara Temple, 4th Main, Chamaraajpet, Bengaluru-560018. Mob.: +91 9341220526, E-mail:gnvmail@gmail.com
10. Address and e-mail of the interim resolution professional, as registered with the Board	Address: No. 8, First Floor, Behind Rameswara Temple, 4th Main, Chamaraajpet, Bengaluru-560018. Mobile No: +91 9341220526 E-mail: gnvmail@gmail.com Mobile No: +91 9341220526
11. Last date for submission of claims	4th July, 2019
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	If any, will be given later
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	If any, will be given later
14. Relevant Forms and Details of authorized representatives are available at:	Web link: If any, will be given later Physical Address: If any, will be given later


Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench, has ordered the commencement of a Corporate Insolvency Resolution Process of the M/s. Bunt Solar India Private Limited on 14th June, 2019.

The creditors of M/s. Bunt Solar India Private Limited, are hereby called upon to submit their claims with proof on or before 4th July, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional: 

Sd/- GORUR N. VENKATARAMAN,  
B.Com., LL.B., FCMA, FCI(M&SL),  
Insolvency Professional  
Reg. No. IBB/IPA-003/IP-N00075/2017-18/10585  
No. 8, First Floor, Chamaraajpet, Bengaluru-560018.

Date : 21st June 2019  
Place: Bangalore

**ಕಳೆದಿದೆ**  
ಶ್ರೀ ಜ್ಯೋತಿ ಪ್ಲಾಟ್, ದಿ. ಚಿನ್ನಪ್ಪನವರ ಮಗನಾದ ನಾಮ #9, 9ನೇ ಅಡ್ಡರಸ್ತೆ, 60 ಶಿವ ಶಕ್ತಿನಗರ, ಚುಂಚನಗಟ್ಟು ಮುಖ್ಯರಸ್ತೆ, ಬೆಂಗಳೂರು-62 ಇಲ್ಲಿನ ನಿವಾಸಿಯಾಗಿದ್ದ ಈ ಮೂಲಕ ಸಾರ್ವಜನಿಕ ಗಮನಕ್ಕೆ ತರುವುದೇನೆಂದರೆ #9, 9ನೇ ಅಡ್ಡರಸ್ತೆ, 60 ಶಿವ ಶಕ್ತಿನಗರ, ಚುಂಚನಗಟ್ಟು ಮುಖ್ಯರಸ್ತೆ, ಬೆಂಗಳೂರು-62 ನಲ್ಲಿರುವ ಸ್ವತ್ತಿಗೆ ನಾನೇ ಮಾಲೀಕನಾಗಿದ್ದು, ಈ ಸ್ವತ್ತಿಗೆ ಸಂಬಂಧಪಟ್ಟ G P A. ನಂ. 4009/44/45 ಆಂ.ರ.ಕು 26-03-1945, ಕಳೆದುಹೋಗಿರುತ್ತದೆ. ಈ ದಾಖಲೆಗಳು ಯಾರಿಗಾದರೂ ಸಿಕ್ಕಿದ್ದಲ್ಲಿ ದಯವಿಟ್ಟು ತಿಳಿಸಿ. ಸಂಪರ್ಕಿಸಿ 9480091951

IN THE COURT OF THE CITY CIVIL JUDGE AT BANGALORE (CCH-26)  
EX. No. 1907/2015  
IN DRB/SZ/CFS/199/2014-15  
BETWEEN: M/s Margadarsi Chits (K) Pvt. Ltd. Maranahalli Branch, Rep by its Manager ...  
DECREE HOLDER  
AND: Mr. V. Dilip Kumar & Others ...  
JUDGEMENT DEBTOR  
SALE NOTICE TO IMMOVABLE PROPERTY OF JDR. No. 01  
To, JDR No. 01, Mr. V. Dilipkumar, S/o D. Venkatesha, No. 72, 8th Cross, Doddamuniyappa Compound, Thirumala Road, Ramamurthy Nagar, Bangalore70.  
Whereas in the decree holder herein has filed the above petition for execution of the decree in DRB/SZ/CFS/199/2014-15, to direct the Judgment Debtors to sale notice to JDR. No. 01 of the schedule property in favour of the Decree Holder under other relief.  
You are hereby informed to appear before this Hon'ble City Civil Court at Bangalore (CCH-26) on 03-08-2019 at 11 A.M. has been fixed for settling the terms of the proclamation of sale.

**SCHEDULE PROPERTY**  
All the piece and parcel of the Southern portion of property Bearing Katha No. 116/772, situated at Ramamurthy Nagar, Kowdenahalli Dhakle, Krishnarajapuram Hobli, Bangalore East Taluk, Presently comes within the limits of BBMP Ward No. 51, and which is measuring East to West: 28 feet and North to South: 20 feet, in all measuring 560 sq. bounded on the East by: 4 Feet Passage, West by: Dominick Property, North by: Remaining portion of Same property, South by: Munivenkatappa's Property.  
Given under my hand and the seal of the Court, on 13-06-2019.  
By order of the Court, Assistant Registrar, City Civil Court, Bangalore.  
Advocate for Decree Holder:  
P.P. JAYAKUMARA,  
No. 101, 1st Floor, Kurubara Sanga Building Kalidasa Road, Gandhinagar, Bangalore-560009.

**SKF OR**  
**WAN**  
ಭಾರತದ ಅತಿ ದೊಡ್ಡ ಸಮುದ್ರ ಕಳೆಯ ಬೆಂಗಳೂರು ಜಿಲ್ಲೆಯ ಡಿಸ್ಟ್ರಿಬ್ಯೂಟರ್ಸ್ ನೇ ಬೇಕಾ  
G. Shabir khan :

**ಕರ್ನಾಟಕ ಇಂಜಿನಿಯರಿಂಗ್ ಕಾಲೇಜ್**  
2019-22 ಸಾಲಿನ ಕವಿಮಂ ಇಂಜಿನಿಯರಿಂಗ್ 24-06-2019ರಂದು ಕವಿಮಂ ಇಂಜಿನಿಯರಿಂಗ್ ನಡೆಯಲಿದ್ದು, ಈ ಪ್ರಯುಕ್ತ ಮತವನ್ನು 24-06-2019ರಂದು ಯಾವುದಾದರೂ ಚೇಟಿಯೊಂದಿಗೆ ಹಾಜರಾಗಿ ತಮ್ಮ ಅಮೆಚುನಾವಣೆ ಪ್ರಕ್ರಿಯೆಯನ್ನು ಯಶಸ್ವಿಯಾಗಿ ಮೂಲಕ ಕೋರಲಾಗಿದೆ. (ಇಂ.ಬಿ.ಕೆ. ಚಿನ್ನಪ್ಪನವರ ಕವಿಮಂ ಇಂಜಿನಿಯರಿಂಗ್ ಸಂಘ ಮುಖ್ಯಸ್ಥರು)

**ರಾಜ್ಯ ಬ್ಯಾಂಕ್**  
# 148, ವಿಶ್ವೇಶ್ವರಪುರ, ಕೃಷಿ ಕಾಲೇಜು ರಸ್ತೆ, ಬೆಂಗಳೂರು  
email: vokkaligara@gmail.com  
ಅಲ್ಪಾವಧಿ ಉಳಿತಾಯ ಖಾತೆ  
ಕೆಂಪೇಗೌಡ ವೈದ್ಯಕೀಯ ಸಂಶೋಧನ ಕೇಂದ್ರ ಮಹಾವಿದ್ಯಾಲಯ, ಬೆಂಗಳೂರು ಶಾಂತಿನಗರ ಮಹಾವಿದ್ಯಾಲಯ (ಕೆ.ಎ.ಪಿ.ಟಿ) ಗಳಲ್ಲಿ ಪೆನ್ಷನ್ ಹಿಂಜರ ಅರ್ಜಿಯನ್ನು ಸಲ್ಲಿಸುವುದರ ಬಗ್ಗೆ ಮುಖ್ಯಧಿಕಾರಿಗಳೊಂದಿಗೆ 2 ಕವರ್‌ನಲ್ಲಿ ಇ.ಡಿ.ಯನ್ನು (ಮರುಪಾವತಿಪಡ) ರಾಜ್ಯ ಬ್ಯಾಂಕ್ ಟೆಲಿಗ್ರಾಫಿಕ್ ಫಾರಂಗಳನ್ನು ಸಂಘದ ಕಛೇರಿ ದಿನಾಂಕ: 24.06.2019 ರಿಂದ 01-07-2019 ರವರೆಗೆ ಸಲ್ಲಿಸಲು 05.07.2019 ಹೊತೆಗೆ, ರಾಜ್ಯ ಒಕ್ಕಲಿಗರ ಸಂಘದ ಹೆಚ್.ರೂ.25.000/- ಗಳ ಡಿ.ಡಿ. ಯನ್ನು ಪಡೆ ಅರ್ಜಿಯಲ್ಲಿ ಸಮೂಹಿಸುವಂತೆ ಓದಿಕೊಳ್ಳಿ

ನೂತ್ನ ಲೈನ್ ಬೆಂಗಳೂರು: ಜಿಂದಾಲ್ ಕಂಪನಿಗೆ ರಾಜ್ಯ ಸರ್ಕಾರ ಯಾವುದೇ ಕಾರಣಕ್ಕೂ ಭೂಮಿ ಹಸ್ತಾಂತರ ಮಾಡಬಾರದು ಎಂದು ಆಗ್ರಹಿಸಿ ಜೂ.24ರ ಬೆಂಗಳೂರು ನಗರ ಪಾಲಿಕಾರ್ಡ್ ನಲ್ಲಿ ಪ್ರಕರಣ ದಾಖಲಾಗಿದೆ.